COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 225 OF 2016

Dated: 18th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Shree Cement Ltd. Appellant(s)

۷s.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s): Mr. Kumar Mihir

Counsel for the Respondent(s): Mr. Ritesh Khare

Mr. Zeeshan Ali for R-1

Mr. Pradeep Misra Mr.Suraj Singh for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **22.11.2018**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

ts/mk